

lish any new military Hospitals in Gujarat State.

Centres for Advanced Computer Technology

2121 SHRI VIJAY NAVAL PATIL : Will be PRIME MINISTER be pleased to state :

- (a) the number of Centres operating in various parts of the country for advanced computer technology;
- (b) the financial implications involved in operating advanced computer technology;
- (c) whether the Government have entered into any agreement with the countries producing most sophisticated computers; and
- (d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTI-

LIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) The following centres are working in the area of high performance computing;

- 1. Centre for Development of Advanced Computing (CDAC), Pune, Department of Electronics.
- 2. Advanced Numerical Research and Analysis Group (ANURAG), Ministry of Communications.
- 4. Bhabha Atomic Research Centre (BARC), Bombay, Department of Atomic Energy.
- 5. National Aerospace Laboratory (NAL), Bangalore, Council of Scientific and Industrial Research.

(b) The figures communicated by the different agencies are as follows :

<i>Sl. No.</i>	<i>Name of the Centre/Organisation</i>	<i>Amount</i>
1.	C-DAC	Rs. 37.5 crores
2.	DRDO	Rs. 4.08 crores
3.	CDOT	Rs. 3.545 crores
4.	BARC	Rs. 1.5 crores
5.	NAL	Rs. 0.8 crores

(c) No, Sir.

Funds to Khadi and Village Industries Boards

(d) Does not arise.

2122. SHRI ANIL BASU : Will the

PRIME MINISTER be pleased to state :

(a) the quantum of funds released so far to the State Khadi and Village Industries Boards during the current financial year, State-wise; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL DEVELOPMENT) (SHRI M. ARUNACHALAM) : (a) and (b) The funds so far released by the Government to Khadi and Village Industries Commission (KVIC) for further release to different State Khadi and Village Industries Boards during 1993-94 are given in the attached statement.

STATEMENT

Funds released so far to different State KVI Boards during 1993-94.

<i>Sl. No.</i>	<i>Name of the State KVI Board</i>	<i>Funds released (Rs. in Lakhs)</i>
1.	Kerala	69.26
2.	Karnataka	114.85
3.	Tamil Nadu	137.27
4.	Madhya Pradesh	18.42
5.	Uttar Pradesh	235.55
6.	Assam	31.30
7.	West Bengal	88.71
8.	Jammu & Kashmir	37.35
9.	Nagaland	57.66
10.	Delhi	13.82
11.	Maharashtra	232.96
12.	Tripura	28.92
13.	Sikkim	15.62
14.	Goa	9.47

<i>Sl. No.</i>	<i>Name of the State KVI Board</i>	<i>Funds released (Rs. in Lakhs)</i>
15.	Pondicherry	1.95
16.	Mizoram	62.51
17.	Andhra Pradesh	165.22
18.	Punjab	45.95
19.	Orissa	77.29
20.	Bihar	27.02
21.	Andaman & Nicobar	11.71
22.	Rajasthan	49.23
23.	Haryana	44.37
24.	Chandigarh	3.13
25.	Himachal Pradesh	25.49
26.	Arunachal Pradesh	14.26
27.	Manipur	61.44
28.	Meghalaya	17.37
29.	Lakshadweep	16.11
30.	Gujarat	29.42
Total		1743.63

**Autonomy to Public Sector
Undertakings**

to give more autonomy to the public sector undertakings and to their chiefs; and

2123. SHRI GURUDAS KAMAT :
Will the PRIME MINISTER be pleased to
state :

(b) if so, the details thereof ?

(a) whether the Government propose

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DEPARTMENT
OF INDUSTRIAL DEVELOPMENT AND